

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 553 OF 2018 IN
APPEAL NO. 159 OF 2006

Dated: 05th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Steel Limited ... **Appellant(s)**
Vs.
Jharkhand State Electricity Regulatory Commission & Ors.... **Applicant(s)/**
Respondent(s)

Counsel for the Appellant (s) : Mr. Amar Dave
Ms. Tahira Karnjawala
Mr. Aakarshan Sayay
Ms. Khushuboo Bari

Counsel for the Respondent(s) : Mr. Farooq Rashid for R-1
Ms. Madhumita Bhattacharjee for R-2 to R-4

ORDER

Issue notice to the Respondents returnable on 07.08.2018. Mr. Farooq Rashid accepts notice on behalf of Respondent No.1 and Ms. Madhumita Bhattacharjee accepts notice on behalf of Respondent Nos. 2 to 4.

List this matter on **07.08.2018**, as requested by learned counsel appearing for all the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member